

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 21.04.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1082 of 2021	Punjab National Bank Vs. Animesh Mukhopadhyay & Anr.	Rajesh Kr. Gautam	Animesh Mukhopadhyay Pranay Agarwal-RP

For Admission (Fresh Case)

2.	Comp. App. (AT) (Ins) No. 433 of 2022	Corona Buildcon Pvt. Ltd. Vs. Haryana Real Estate Regulatory Authority Gurugram (Through Its Registrar) & Anr.	Sinha Shrey Nikhilesh	
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**By order of Hon'ble Chairperson
-sd/-
Registrar**